

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UN-STARRED QUESTION NO. 1675
TO BE ANSWERED ON MONDAY, JULY 31, 2023/ SRAVANA 9, 1945 (SAKA)
WOMEN DIRECTORS IN BOARD OF COMPANIES
QUESTION**

1675. SHRI S. VENKATESAN:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) the number of Women directors in the board of listed companies alongwith the number of such companies;
(b) the number of listed companies which have no Women directors in the Board;
(c) the number of listed companies which have majority of women in the Boards;
(d) the number of listed companies which have 30 Percent of women in the Boards; and
(e) the details of total women directors in the Board of listed companies during the last five years?

ANSWER

Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.

(Rao Inderjit Singh)

(a): Listed Companies are regulated by the Securities and Exchange Board of India (SEBI). The SEBI has informed that :

The number of women directors on the board of listed companies alongwith the number of such companies:

Particulars	As on March 31, 2023
Number of women directors on the board of listed companies	4,741
Number of listed companies	3,232

Note : Data in the above table excludes IBC companies (92)

(b): There are 35 listed companies with no woman director on their boards.

(c): There are 33 listed companies having majority of women on their boards.

(d): There are 618 listed companies that have 30 percent of women on their board.

(e): Details of total women directors on the board of listed companies during the last 5 years are placed below:

Particulars	As on March 31, 2019	As on March 31, 2020	As on March 31, 2021	As on March 31, 2022	As on March 31, 2023
Total no. of women directors on the board of listed companies	3941	4054	4187	4450	4741